CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 038.

Dated: 8DEC 1994

APPLICATION NO: 235/93 and 259 to 285/93

APPLICANTS: - Soi. Sundara Vadivelu and 27 Olters.

RESPONDENTS: - Director, AIR, Boungalne & @ Others.

Dr. M.S. Nagaraja, Advocate, No.11, 2nd floor, 1st Main, Snjaha Complex, Gandhingar, Bangalore-9.

2. Sri. M.S. Padmarajaiah, Sr. C.G. S.C. High Lourt 18137, Bangalore-1

Subject:- Ferwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalare.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribural in the above mentioned application(s) on 24-11-94

Issued on 8/12/94 p

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DEPUTY REGISTRAR
JUDICIAL BRANCHES

CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATIONS NUMBERS 235, 259 TO 285 OF 1993

THRUSDAY, THIS THE 24TH DAY OF NOVEMBER, 1994

Mr. Justice P.K. Shyamsundar,

Vice-Cnairman.

Mr.T.V. Ramanan,

Hember(A)

- 1. Sri Sundra Vadivelu,
 Aged 29 years,
 S/o Sri Gangadnaran,
 15/3, Appareddypalya,
 Indiranagar II Stage,
 Bangalore-560 038.
- Sri Venkatachalapatny, Aged 25 years,
 S/o Sri Narayanappa, Chikkamallur Post, Madugiri Taluk, Tumkur.
- 3. Sri B.H.Gowthama,
 Aged about 26 years,
 S/o Sri Munianjanappa,
 Hessarghatta Agoli,
 Byathat Post,
 Bangalore North Taluk.
- 4. Sri Satnyanarayana Rao,
 Aged 37 years,
 S/o Bommasandra Sri Ramaiah,
 B.Bommasandra, D.Palya Post,
 Gowribidanur Taluk,
 Kolar District.
- 5. Sri Kariappa D,
 Aged 30 years,
 S/o Doddaian,
 C/o 379, Lakshminilayam (Benind)
 Gullappa Layout, Ramaswamypalya,
 Bangalore-560 033.
- 6. Sri J.Venkatesh, Aged 25 years, S/o Sri G.S.Javaregowda, Nonavinakere Hobli, Gungramalla Post, Tiptur Taluk, Tumkur District.
 - Sri K.C. Manumantha Raju, Aged 20 years, S/o Chikkamuniswamaian, Kadanur Palys and Post, Doddaballapur Taluk, Bangalore District.

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.. Applicants (Conta..)

- 8. Sri Kempanna,
 Aged 24 years,
 S/o Sri Hanumantharayappa,
 Tharahunase Agrahara,
 Tarahunase Post,
 Jalahalli Post, Bangalore North Taluk,
- 9. Sri K.Chandrappa,
 Aged 23 years,
 S/o Sri Kempaiah,
 Byrasandra, Aralumallige Post,
 Doddaballapur Taluk,
 Bangalore District.
- 10. Sri Narasimha Murthy,
 Aged 21 years,
 S/o Sri Narayanappa,
 Gajjigadahalli,
 Aralumallige Post,
 Doddaballapur Taluk,
 Bangalore District.
- 11. Sri Rajanna,
 Aged 25 years,
 S/o Sri Hanumantharajappa,
 Torahunase Agrahara,
 Torahunase Post,
 Jalahalli Hobli, Bangalore North Taluk.
- 12. Sri Anjinappa,
 Aged 22 years, S/o Sri Nagappa,
 Torahunse Agrahara,
 Torahunse Post, Jalahalli Post,
 Bangalore North Taluk.
- 13. Sri H.Siddagangaiah,
 Aged 21 years,
 S/o Sri Huchaiah,
 Doddakukkanahally,
 Kanasavadi Post,
 Doddaballapur Taluk,
 Bangalore District.
- 14. Sri Govindappa,
 Aged 25 years,
 S/o Sri Siddappa,
 Gajjigadahallipalya,
 Aralumallige Post,
 Doddaballapur Taluk,
 Bangalore district.
- 15. Sri Padmanabha,
 Aged 22 years,
 S/o Sri Beerappa,
 Gajjigadahally,
 Aralumallige Post, Madhure
 Hobli, Doddaballapur Taluk,
 Bangalore District.
- 16. Sri M.Memmanna,
 Aged 26 years,
 S/o Sri Maheswaraiah,
 Huralichikkanahalli,
 Tharabanahalli Post,
 Bangalore-560 090.

- 17. S.Veerappa,
 Aged 23 years,
 S/o Sri Maheswaraiah,
 Huralichikkanahalli,
 Tharabanahalli Post,
 Bangalore-560 090.
- 18. Sri Gopal,
 Aged 25 years,
 S/o Sri Oddappa,
 Challahally Village,
 Doodda Tumkur Post,
 Bangalore North Taluk.
- 19. Sri H.Rajanna,
 Aged 29 years,
 S/o Sri Hanumantharayappa,
 Challahally Village,
 Dodda Tumkur Post,
 Bangalore North Taluk.
- 20. Sri Hunume Gowda,
 Aged 28 years,
 S/o Sri Gopal, Haniyur,
 Dodda Tumkur Post,
 Bangalore North.
- 21. Sri Suryanarayana
 Aged 27 years,
 S/o Dodda Siddappa,
 Nagenahally, Kannamangala Post,
 Doddaballapur Taluk,
 Bangalore District.
- 22. Sri A.N.Navaneela,
 Aged 23 years,
 S/o Sri Nanjappa,
 Torahunse Agrahara,
 Torahunse Post,
 Jalahally Hobli,
 Bangalore North Taluk.
- 23. Sri M.Channaiah,
 Aged 20 years,
 S/o M.Munigangaiah,
 Kanasavadi Post, Kodihally,
 Doddaballapura Taluk,
 Bangalore District.
- 24. Sri R.Surappa,
 Aged 20 years,
 S/o Sri Ramaiah,
 Halanahally,
 Purusanahally Post,
 Doddaballapur Taluk,
 Bangalore District.
- 25. Sri Narayana,
 Aged 25 years,
 S/o 1Sri Poorbhalaiah,
 Halenahally, Durusanahally Post,
 Doddaballapur Taluk,
 Bangalore District.



- 26. Sri K.S.Doreswamy,
 Aged 22 years, S/o Siddaiah,
 Gajjigadahally Palys,
 Aralumallige Post,
 Doddaballapur Taluk,
 Bangalore District:
- 27. Sri G.Pandurangan,
 Aged 25 years,
 S/o N.C.Gopal (Late),
 Ex-Employee AIR Doddaballapur,
 C/o N.C.Varuda Rajulu,
 246/B, Type-2, W & AP Colony,
 Yelahanka, Bangalore-560 004.
- 28. Sri Channegowda,
 Aged 30 years,
 S/o Venkateshappa,
 Challahalli Village,
 Dodda Tumkur Post,
 Bangalore North.

.. Applicants in A.No.235, 259 to 285/93.

(By Advocate Dr.M.S.Nagaraja)

- The Director, All India Radio, Installation Office, KW SW Transmitters, Raj Bhavan Road, Bangaore-560 001.
- ,2. The Deputy Director,
 All India Radio, Installation
 Office, K.W.S.W.Transmitters,
 Near Aralumallige Village,
 Doddaballapur Taluk,
 Bangalore District.
 - 3. The Director General, All India Radio, Akashvani, New Delhi.
 - 4. Union of India, represented by Secretary to Govt., Ministry of Information & Broadcasting, New Delhi.

.. Respondents.

(By Standing Counsel Shri M.S.Padmarajaiah)

ORDER

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

Having heard both sides, we find that the department has met the applicants demand half way, in that 20 out of 28 appli-

cants are being called for interview for filling up Group-D post in the All India Radio Station at Aralumallige village, Doddaballapur Taluk. What remains to be considered is the fate of 8 applicants who are stated to have not been called for interview because the department claims they are overaged. We think that in the light of the previous judgment of this Tribunal it is appropriate for the department to summon the other eight applicants also for interview, consider their claim for appointment and pass appropriate orders in accordance with law and in accordance with the directions rendered in the earlier decision. With these observations, all these applications stand disposed off. No costs.

MEMBER(A)

VICE-CHAIRMAN.

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Central Administrative Tribunal Bangalore Bench Bangalore